

RAJASTHAN HIGH COURT, JODHPUR

Date : 18.03.2020

NOTICE

To ensure effective compliance of the resolutions adopted in the meeting of Hon'ble the Chief Justice and all Hon'ble Judges with representatives of Bar held on 17.03.2020 for effective control over spread of corona virus, OSD (F&I), Rajasthan High Court, Jodhpur and Registrar Classification, Rajasthan High Court Jaipur Bench are deputed as Emergency Officers for the judgeships falling in the jurisdiction of Jodhpur and Jaipur Bench respectively for keeping close watch on the overall situation.

The District & Sessions Judges are requested to submit the report of all the court complexes of their judgeship in enclosed format to respective Emergency Officer by 4.00 pm every day. The Emergency Officers will examine the reports and place the same before Hon'ble Inspecting Judges of each judgeship for necessary directions.

By Order

Sd/-

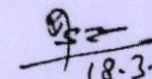
Registrar General

PA/RG/Misc./2020/ 2574

Date : 18.03.2020

Copy forwarded to the following for information and necessary action :

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P. S. to All Hon'ble Judges Rajasthan High Court.
3. Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to circulate amongst the Hon'ble Judges at Jaipur Bench through Private Secretaries.
4. O. S. D. (F&I), Rajasthan High Court, Jodhpur.
5. Registrar (Classification), Rajasthan High Court Bench, Jaipur.
6. All Registrars, Rajasthan High Court, Jodhpur / Bench, Jaipur.
7. All the District & Sessions Judges with the direction to submit the report of all the court complexes of their judgeship in enclosed format to respective Emergency Officer by 4.00 pm every day.


18-3-2020
Registrar (Admn.)

Name of Judgeship

Report of all the Court Complexes regarding precautionary measures for control over spread of corona virus

Date.....

Sr. No.	Name of Court Complex	Number of urgent matters taken up by the courts	Number of Advocates who visited the court premises	Number of litigants who visited the court premises	Number of suspected infected persons found in court premises	If suspected infected persons are found, brief steps taken	Any other relevant information

// अति-आवश्यक //

कार्यालय जिला एवं सेशन न्यायाधीश बीकानेर

क्रमांक :- 1998

दिनांक :- 19 मार्च, 2020

प्रतिलिपि निम्न को सूचनार्थ एवं समस्त कार्यवाही हेतु प्रेषित है :-

1. अतिरिक्त मुख्य न्यायिक मजिस्ट्रेट (रेलवे), बीकानेर।
2. वरिष्ठ सिविल न्यायाधीश एवं अपर मुख्य न्यायिक मजिस्ट्रेट, श्री डुंगरगढ।
3. वरिष्ठ सिविल न्यायाधीश एवं अपर मुख्य न्यायिक मजिस्ट्रेट, नोखा।
4. वरिष्ठ सिविल न्यायाधीश एवं अपर मुख्य न्यायिक मजिस्ट्रेट, लूनकरणसर।
5. सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट, कोलायत।
6. सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट, खजूवाला।
7. न्यायाधिकारी, ग्राम न्यायालय, कोलायत।
8. सिस्टम ऑफिसर, जिला न्यायालय, बीकानेर को न्यायालय की वेबसाइट पर अपलोड करने तथा संबंधित को ई-मेल किये जाने हेतु।

जिला एवं सेशन न्यायाधीश
बीकानेर

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